

and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6915/83.]

#### NOTIFICATIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the Notification No. G.S.R. 626(E) and 627(E) (Hindi and English versions) published in Gazette of India dated the 16th August, 1983 together with an explanatory memorandum regarding increase in the rate of basic customs duty on Sorbitol imported into India from 70 per cent *ad valorem* to 100 per cent *ad valorem*, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-6916/83].

(2) A copy of Notification No. 651(E) (Hindi and English versions) published in Gazette of India dated the 18th August, 1983 together with an explanatory memorandum making certain amendment to Notification No. 186/75-Central Excise dated the 21st August, 1975 so that Santacruz Electronic Export Promotion Zone may enjoy facilities on the same lines as the Kandla Free Trade Zone in respect of exemption to capital goods, raw materials and components, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-6917/83.]

ANNUAL REPORT OF REVIEW ON FOOD CORPORATION OF INDIA FOR 1981-82, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS

AND IN THE MINISTRY OF FOOD & CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : I beg to lay on the table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1981-82 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in library. See No. LT-6918/83.]

12.29 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE.

#### THIRTEENTH REPORT

श्रीमती माधुरी सिंह (पूणिया) : अध्यक्ष महोदय, मैं सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति का तेरहवां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करती हूँ।